

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) Civil Secretariat,
Srinagar/Jammu

Subject : Transfer and Postings.

Government Order No. **3247** -JK(LD) of 2024
Dated.14-03 -2024

In the interest of administration, the following transfers and postings are hereby ordered with immediate effect:

1. Mr. Pardeep Singh Thakur, Additional Secretary to Government, presently posted in Housing and Urban Development Department shall hold the charge of Department of Rural Development and Panchayati Raj, in addition to his own duties, for a period of three months;
2. Ms. Vibhati Sharma, Additional Secretary to Government, presently posted in the Directorate of Health Services, Jammu is transferred and posted in the Department of Hospitality and Protocol, Civil Secretariat, Jammu, relieving Mtr. Nahida Bashir, Deputy Draftsman from her additional charge;
3. Mtr. Narjees Nawab, Additional Secretary to Government, presently posted in the Directorate of Tourism, Kashmir shall hold the charge of Directorate of Floriculture, Kashmir, in addition to her own duties, till further orders;
4. Mr. Firdous Ahmad Parray, Deputy Legal Remembrancer, presently posted in the Home Department shall hold the charge of the office of Relief and Rehabilitation Commissioner, Jammu, in addition to his own duties, till further orders;
5. Ms. Rimpesh Sangotra, Assistant Legal Remembrancer, presently posted in the Directorate of Social Welfare, Jammu shall hold the charge of Directorate of Tribal Affairs, Jammu, in addition to her own duties, till further orders;
6. Ms. Chander Kiran, Assistant Legal Remembrancer, presently posted in the Directorate of Skill Development, Jammu is transferred and posted in the office of Managing Director, J&K Medical Supplies Corporation, Jammu. She shall also look after the litigation work of Directorate of Skill Development, Jammu, in addition to her own duties till further orders;
7. Mr. Shakeel Ahmed, Assistant Legal Remembrancer, presently posted in the District Litigation Office, Udhampur holding additional charge of District Litigation office, Ramban is transferred and posted in the Jal Shakti Department, Civil Secretariat, Jammu.
8. Mr. Hilal Ahmad Bhat, Assistant Legal Remembrancer, presently posted in the Directorate of Floriculture, Kashmir is transferred and posted in the District Litigation Office, Budgam

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- relieving Ms. Deeba Khan, Assistant Legal Remembrancer from her additional charge;
9. Mr. Adil Rehman, Assistant Legal Remembrancer presently posted in the District Litigation Office, Pulwama is transferred and posted in Housing and Urban Development Department, Civil Secretariat.
 10. Mr. Nisar Ahmad Bhat, Assistant Legal Remembrancer under orders of adjustment in the Department of Law, Justice and P.A is transferred and posted in District Litigation Office, Pulwama. He shall also hold the charge of District Litigation Office, Shopian in addition to his own duties, till further orders;
 11. Smt. Neha Singh, Assistant Legal Remembrancer, presently posted in the Directorate of Rural Development, Jammu and holding additional charge of Directorate of Horticulture, Jammu shall also hold the additional charge of Directorate of Floriculture, Jammu, in addition to her own duties till further orders;
 12. Mr. Mir Mudasir, Assistant Legal Remembrancer, presently posted in the Department of Law, Justice and Parliamentary Affairs shall, in addition to his own duties, hold the charge of District Litigation Office, Bandipora till further orders relieving Mr. Saqib Rasool, Assistant Legal Remembrancer from his additional charge of District Litigation Office Bandipora; and
 13. Mr. Abdul Majid Kelam, Assistant Legal Remembrancer presently posted in the District Litigation Office, Kishtwar is transferred and posted in the District Litigation Office, Ramban. He shall hold the additional charge of District Litigation Office, Udhampur, in addition to his own duties, till further orders.

The above officers shall be deemed to have been relieved from the date of issuance of this Order.

By Order of Hon'ble Lieutenant Governor.

Sd/-
(Achal Sethi)
Secretary to Government
Dated.14-03-2024

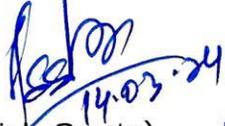
No. LAW-Estt/52/2024-10

Copy to the:

1. Financial Commissioner (Additional Chief Secretary), Jal Shakti Department.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhavan, Jammu.
3. Principal Secretary to Government, Home Department.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Commissioner Secretary to Government, General Administration Department.
6. Commissioner Secretary to Government, Housing and Urban Development Department.
7. Commissioner Secretary to Government, Hospitality and Protocol Department.
8. Director Finance, Department of Law, Justice and Parliamentary Affairs.
9. Managing Director, J&K Medical Supplies Corporation, Jammu
10. Director Health Services, Jammu.
11. Director Tourism, Kashmir
12. Director Floriculture, Kashmir.
13. Director Social Welfare, Jammu.

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14. Director Tribal Affairs, Jammu.
15. Director Skill Development, Jammu.
16. Director Rural Development, Jammu.
17. Director Horticulture, Jammu.
18. Director Litigation, Jammu/ Kashmir.
19. Commissioner, Relief and Rehabilitation, Jammu.
20. Concerned District Litigation officer for information and compliance.
21. Private Secretary to Chief Secretary, J&K for information of the Chief Secretary.
22. Private Secretary to Secretary to Government, Department of Law, Justice and PA for information of the Secretary.
23. In-charge website.
24. Concerned file.
25. Government Order file.


14.03.24
(Ashish Gupta)
Additional Secretary to Government.
14.3.24